Annexure-4 Name of the corporate debtor : Mak Mobility Private Limited Date of commencement of CIRP: 18.10.2023 List of Creditor as on: 08.11.2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| | | Details of claim received | | Details of claim admitted | | | | | | | | | |
|------|-------------------------|---------------------------|-------------------|--------------------------------|--------------------|-----------------------------------|------------------------------|-----------------------------------|-------|--|-------------------------------------|---------------------------------------|-------------------|
| S.no | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | of | Amount of any mutual dues, that may be set- off | Amount of claim not a dmitted | Amount of claim under verification | Remarks if any |
| | | | | | | | Yes (Common | | | | | | |
| 1 | M3S Mobility LLP | 01/11/2023 | 46,66,000 | - | Unsecured | - | Director) | - | 0.00% | - | - | 46,66,000 | Documents Pending |
| 2 | Mark E-commerce Pvt Ltd | 01/11/2023 | 9,54,685 | - | Unsecured | - | No | - | 0.00% | - | - | 9,54,685 | Documents Pending |
| | Total | | 56,20,685 | - | - | - | - | - | - | - | - | 56,20,685 | |